

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 42 OF 2019

IN THE MATTER OF

Hasmukh R Patel & Ors

...Appellants

Vs

Doloo Tea Company (India) Ltd & Ors

.... Respondents

Mr. Debal Banerjee, Sr. Advocate, Mr. Deepnath Roy Choudhury, Mr Debojyoti Bhattacharya, Mr K. S. Haque, Advocates for appellants

Mr. Sakya Sen, Mr. A. Banerjee, Mr. Rajiob Mullick, Advocates for R1.

Mr. Partha Sil and Mr. Tavish B Prasad, Advocates for R13

ORDER

18.02.2020: Due to paucity of time, the appeal could not be taken up for hearing. Let the matter be fixed for hearing on **26.03.2020 on top of the list.**

Interim order to continue till next date of hearing.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam